

MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR

SPECIALISED EDUCATIONAL PROGRAMME FOR THE PRESIDING
OFFICERS OF LABOUR COURTS

(24.11.2018 & 25.11.2018)

PROGRAMME

DAY ONE – 24.11.2018 (Saturday)

10.00 a.m. to 11.00 a.m.

Inauguration of the Programme followed by Introductory Session – Understanding the bottlenecks and finding out the shortcomings in the working of the Labour Court Judges

- **Chaired by Hon'ble Shri Justice G.S. Solanki,
Chairman, Industrial Court, Indore**
&
**Pradeep Kumar Vyas,
Director, MPSJA**
&
**Shri J.S. Sengar,
Former Member, Industrial Tribunal, Indore**

11.00 a.m. to 11.15 a.m.

TEA BREAK

11.15 a.m. to 1.00 p.m.

Key issues relating to cases under the Employee's Compensation Act, 1923

- By **Shri J.S. Sengar,
Former Member, Industrial Tribunal, Indore**

1.00 p.m. to 2.00 p.m.

LUNCH BREAK

2.00 p.m. to 3.30 p.m.

Key issues relating to cases under Industrial Disputes Act, 1947 and M.P. Industrial Relations Act, 1960

- By **Shri J.S. Sengar,
Former Member, Industrial Tribunal, Indore**

3.30 p.m. to 3.45 p.m.

TEA BREAK

3.45 p.m. to 5.00 p.m.

Scope of judicial review in cases of ACR, seniority & promotion

- By **Hon'ble Shri Justice K. K. Trivedi,
Former Judge,
High Court of M.P., Jabalpur**

DAY TWO – 25.11.2018 (Sunday)

10.00 a.m. to 11.15 a.m. Scope of judicial review in cases of disciplinary proceedings

– By **Hon'ble Shri Justice Sujoy Paul, Judge,
High Court of M.P., Jabalpur**

11.15 a.m. to 11.30 a.m. TEA BREAK

11.30 a.m. to 1.00 p.m. Key issues relating to Regularization and Classification under Standing Orders Act

– **Shri J.S. Sengar,
Former Member, Industrial Tribunal, Indore**

1.00 p.m. to 2.00 p.m. LUNCH BREAK

2.00 p.m. to 3.00 p.m. Key issues relating to applicability of procedural law in Labour Court; Provision of Civil Procedure Code, 1908, Evidence Act, 1872, Limitation Act, 1963 and Court Fees Act, 1870

&

Principles relating to Natural Justice

– **Chaired by Hon'ble Shri Justice G.S. Solanki,
Chairman, Industrial Court, Indore**
– **Co-chaired by Shri J.S. Sengar,
Former Member, Industrial Tribunal, Indore**

3.00 p.m. to 3.15 p.m. TEA BREAK

3.15 p.m. to 4.15 p.m. Presentation and discussion on (*20 Minutes each*)
(i) Judgment/Order writing

– By **Shri Sanjay Suryavanshi,
Presiding Officer, Labour Court, Ujjain**

(ii) Case Management & Court Management

– By **Shri Sachin Kumar Vijaywargiya,
Member Judge, Industrial Court, Bhopal**

**Chaired by Hon'ble Shri Justice G.S. Solanki,
Chairman, Industrial Court, Indore**

&

**Moderated by Shri J.S. Sengar, Former Member,
Industrial Tribunal, Indore**

4.15 p.m. onwards Open interactive session & sharing of best practices
Followed by Valedictory session

– **Chaired by Hon'ble Shri Justice G.S. Solanki,
Chairman, Industrial Court, Indore**
&
**Pradeep Kumar Vyas,
Director, MPSJA**
&
**Shri J.S. Sengar,
Former Member, Industrial Tribunal, Indore**

- Note:-** (1) The participants may ask any question but please do not interrupt the speaker midway the lecture
(2) The Time Table is subject to change as per exigencies.
(3) Use of Cell Phones is strictly prohibited in the lecture room

DIRECTOR